

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

IN THE MATTER OF:
The Canara Bank Limited

CP (IB) No. 51/Chd/J&K/2022

...Petitioner-Financial Creditor

Versus

**J and K Integrated Textile Park
Limited**

...Respondent Corporate Debtor

Under Section: 7 IBC 2016

Order delivered on 07.05.2024

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 10.06.2024.

Sd/-

Court Officer